

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 128 of 2020

IN THE MATTER OF:

RHI India Pvt. Ltd. & Ors.

...Appellants

Versus

**Union of India, Ministry of Corporate Affairs
Through the Regional Director,
Western Region**

...Respondent

Present:

**For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with
Mr. Navpreet Ahluwalia, Mr. Adish Sharma, Advocates.**

For Respondent: Mr. Kamalkant Jha, Advocate.

ORDER
(Virtual Mode)

17.11.2020 Due to paucity of time, the matter could not be taken up.

Let the Appeal be fixed as **Part-Heard on 24th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Basant B./kam/